

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: AT HYDERABAD.  
R.P.No.100/92  
in  
O.A.No.932/91.

Date of Decision: 11-7-72

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The General Manager, S.C.Rly., Rail Nilayam,

Petitioner/s/Respon-  
dents

Secunderabad & 4 others

Shri N.R.Devaraj, SC for Railways

Advocate for  
the Petitioner(s)/  
Respondents

Versus

Narasimha & 49 others & 2 private respondents

Respondents/Applicants

Shri K.P.V.Raghava Rao

Advocate for  
the Respondents/  
Applicants

COR. M:

THE HON'BLE MR. R.Balasubramanian : Member(A)

THE HON'BLE MR. C.J.Roy : Member(J)

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporters or not ?
3. whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on Columns 1,2,4 (To be submitted to Hon'ble Vice-Chairman where he is not on the Bench.)

NO

HRBS  
M(A).

HCR  
M(J).

(22)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD.

MA 957/92 in  
R.P.No.100/92 in  
O.A.No.932/91.

Date of Order : 11 - 9 - 92

1. The General Manager,  
S.C.Rly., Rail Nilayam,  
Secunderabad.
2. The Divl. Rly. Manager(MG),  
S.C.Rly., Hyderabad Divn.,  
Secunderabad.
3. The Divl. Engineer(Spl. Works)  
(MG), S.C.Rly., Hyderabad Divn.,  
Secunderabad.
4. The Asst. Engineer(Bldgs)  
(MG), S.C.Rly., Hyderabad Divn.,  
Secunderabad.
5. The Asst. Engineer(Water Works)  
(MG), S.C.Rly., Secunderabad. .. Applicants/Respondents

Vs.

1. Narasimha S/o Mallaiah	27. George
2. Narasimha S/o Bhumaiah	28. T.Satyanarayana
3. Pandu	29. G.Yadagiri
4. Sailoo S/o Rajiah	30. Saraswati
5. Mallaiah	31. Gowri
6. P.Raju	32. Shyam Rao
7. R.Shankar	33. B.Mathai
8. Sailoo S/o Pochaiah	34. Narasimha S/o Somaiah
9. M.Krishna	35. Srinivas Reddy
10. Prabhu	36. Ashok
11. B.Manohar	37. M.Raja Reddy
12. Krishna	38. J.Ramulu
13. R.S.Mohan Rao	39. B.Prakash
14. Bhikshapathy	40. G.Balaiah
15. Ellaiah	41. B.Shankar
16. Shankaraiah	42. Bhagavandass Soni
17. T.Prabhakar	43. Moses
18. Venkataswamy	44. M.A.Khan
19. M.Kistaiah	45. N.Narasimha S/o Balaiah
20. P.Lakshmaiah	46. K.Shivarajam
21. G.Ramulu	47. Md. Shariff
22. P.Chandraiah	48. Bhaskar
23. R.S.Appa Rao	49. Narasimha S/o Papaiah
24. T.K.Subrahmaniyam	50. S.Kistaiah .. Respondents/ Applicants
25. B.Chandraiah	
26. G.Ramachandar	51. Veerappa X
	52. Balaram X .. Respondents in O.A.No.932/91

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Counsel for the Applicants/  
Respondents

: Shri N.R.Devaraj, SC for Railways

Counsel for the Respondents/  
Applicants

: Shri K.P.V.Raghava Rao

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CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

(21) I Judgement of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian, Member(A) X

(In circulation).

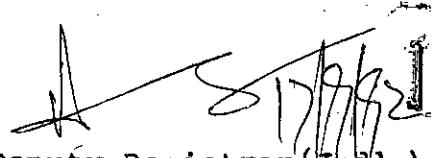
This review petition has been filed by the General Manager, S.C.Rly., Rail Nilayam, Secunderabad & 4 others against Narasimha S/o Mallaiah & 49 others and 2 private respondents under Rule 17 of the Central Administrative Tribunal (Procedure) Rules, 1987 seeking a review of the judgement dt. 31.1.92 in O.A.No.832/91.

2. M.A.No.957/92 has been filed with a prayer to condone the delay in filing the review petition. Condonation of delay of 121 days according to the Railways is sought for on the grounds that the Zonal Headquarters took time to decide to file a review petition. The reason is hardly convincing and the M.A. is dismissed. The review petition also stands dismissed as a consequence. No order as to costs.

Balasubramanian  
( R.Balasubramanian )  
Member(A).

Wm  
( C.J.Roy )  
Member(J).

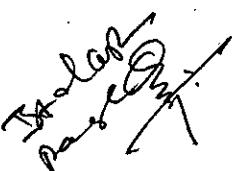
Dated: 11<sup>th</sup> September, 1992.

  
Deputy Registrar (Judl.)

Copy to:-

1. The General Manager, S.C.Railway, Rail Nilayam, Secunderabad.
2. The Divl. Rly., Manager(MG), S.C.Railway, Hyderabad Divn., Secunderabad.
3. The Divisional Engineer(Spl. Works) (MG), S.C.Railway, Hyderabad Division, Secunderabad.
4. The Asst. Engineer( Bldgs) (MG), S.C.Railway, Hyderabad Divn Secunderabad.
5. The Asst. Engineer(Water Works) (MG), S.C.Rly, Secunderabad.
6. One copy to Sri. N.R. Devaraj, Sr. SC for Railways, CAT, Hyd.
7. One copy to Sri. K.P.V. Raghava Rao, advocate, 4-84, Geeta-nagar, p.o. Malkajigiri, Hyderabad.
8. One spare copy.

Rsm/-

  
Balasubramanian